

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**18. C.P. (IB)/250(MB)2024**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 26.06.2024**

**NAME OF THE PARTIES: - CA Media India Advisors Private Limited**

**Section: U/s 59 of the Insolvency and Bankruptcy Code, 2016**

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**ORDER**

Adv. Ajay Kumar appeared for the Liquidator/Applicant. None appeared for the RoC. The registry is directed to issue court notice to the RoC, intimating the next date of hearing. List this matter on **03.09.2024**.

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**

*JAGDISH*

**Sd/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**